## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

**APPLICATION NUMBER** 

: 7cp/101/(18)/CB/2017

PETITION NUMBER

: TCP/101/(IB)/2017

NAME OF THE PETITIONER(S)

: R. RAVINDRAN

NAME OF THE RESPONDENT(S)

: KAPPAVAAR TEXTILES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

K.SHYAM SUNDER

REPRESENTATION BY WHOM

K. Ar Suda

K. SHYAM SUNDER

Counsel for Petitioner

K. Arshir 4/10/2017

## <u>ORDER</u>

Counsel for the Petitioner present. No representation on behalf of the Respondent. We have not received any reply from the Office of the ROC. The Registry is directed to issue notice to ROC for filing the detailed report in relation to the outstanding liabilities of the Respondent Company within three weeks. Put up on 30.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk